

**Central Administrative Tribunal  
Principal Bench**

**CP No.313/2016  
in  
OA No.921/2016**

New Delhi, this the 26<sup>th</sup> day of September, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. V. N. Gaur, Member (A)**

Ashok Kumar Dua  
Retired Lecturer (Mechanical Engineering)  
S/o Late Nand Lal  
R/o 24B, Sector-7  
Pocket-1, DDA SFS Cat.III Flat,  
Dwarka, New Delhi 110 075. .... Applicant.

(By Advocate : Shri Sourabh Ahuja)

Versus

1. Mr. K. K. Sharma  
Chief Secretary  
GNCT of Delhi  
Delhi Sachivalaya, Players Building,  
IP Estate,  
New Delhi.
2. Ms. Puniya Salila Srivastava  
Principal Secretary  
Department of Training & Technical Education  
Muni Maya Ram, Pitampura,  
Delhi 110 088.
3. Dr. Shiv Kumar Dubey  
Deputy Director (E-I)  
Department of Training & Technical Education,  
Muni Maya Ram, Pitampura,  
Delhi 110 088. .... Respondents.

(By Advocate : Shri N. K. Singh for Mrs. Avnish Ahlawat)

**: O R D E R (ORAL) :**

**Justice Permod Kohli, Chairman :**

Respondents have passed order dated 21/22.07.2016 in compliance to the directions issued by this Tribunal vide order dated 05.04.2016 in OA No.921/2016.

2. In this view of the matter, Shri Sourabh Ahuja, learned counsel for the applicant submits that the CP is rendered infructuous. Dismissed as such.

**(V. N. Gaur)**  
**Member (A)**

**(Justice Permod Kohli)**  
**Chairman**

/pj/